

VACANCY NOTICE FOR THE POST OF REGISTRAR/RCT.**From :** jayasankar n.v. <eo2@rb.railnet.gov.in>

Wed, Sep 15, 2021 04:43 PM

Subject : VACANCY NOTICE FOR THE POST OF REGISTRAR/RCT.

1 attachment

To : mphc <mphc@nic.in>, Registrar General regrgenl <regrgenl@nic.in>, hcm imphal <hcm_imphal@yahoo.co.in>, highcourtmeghalaya@gmail.com, High Court Of Odisha <highcourt.or@nic.in>, Patna High Court, Patna <hcpatbih@nic.in>, Monica Ansal <highcourtchd@indianjudiciary.gov.in>, RAJASTHAN HIGH COURT JODHPUR <hc-rj@nic.in>, Jaipur Jaipur Bench <hcjaipur-rj@nic.in>

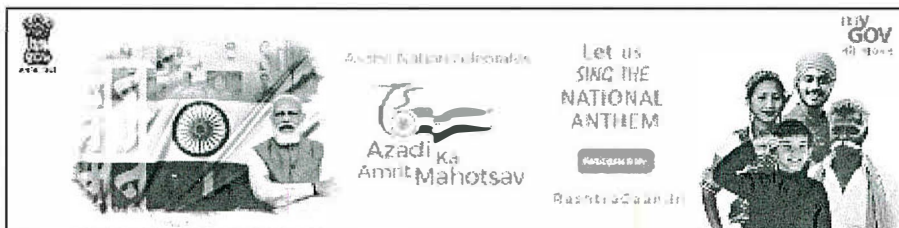
Cc : registrar general <hc-sik@nic.in>, Registrar General Telangana <reg.gen-tshc@aij.gov.in>, Data Mohan Jamatia <rg.trphc@indiancourts.nic.in>, High Court of Uttarakhand <highcourt-ua@nic.in>, Shri Anoop Kumar Menditratta <secylaw-dla@nic.in>, pbrctdli@gmail.com, registrarrct@gmail.com



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Please find enclosed herewith a copy(bilingual) of vacancy notice to fill up the post of Registrar/RCT at Principal Bench/Delhi. It is requested that wider circulation of this vacancy notice among eligible candidates may be done to attract large number of applications.

Thanks & Regards
(Shiva Nath Jha)
Under Secretary/Service Matters
Railway Board

**Letter to Registrar of SC & HCs for vacancy of Registrar-RCT.pdf**

5 MB

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)**

No. 2021/E(O)-II/1/4

New Delhi, dated 15/09/2021

To,

The Registrar General(s),

The Supreme Court of India, Delhi- 110001,
High Court of Allahabad, Allahabad- 211001
High Court of Andhra Pradesh, Nelapadu, Amaravati- 522237,
High Court of Chhattisgarh, Bilaspur- 495220,
High Court of Delhi, New Delhi-110001,
High Court of Calcutta, Kolkata-700001,
High Court of Bombay, Fort, Mumbai- 400001,
High Court of Gauhati, Uzan Bazar, Guwahati-781001,
High Court of Gujrat, Sola, Ahmedabad-380060,
High Court of Jammu & Kashmir, Srinagar-190009,
High Court of Himachal Pradesh, Shimla-171001,
High Court of Jharkhand, Ranchi- 834002,
High Court of Karnataka, Bangalore-560001,
High Court of Kerala, Cochin- 682031,
High Court of Madhya Pradesh, Jabalpur- 482001,
High Court of Madras, Chennai-600108,
High Court of Orissa, Cuttack- 753002,
High Court of Patna, Patna- 800001,
High Court of Panjab & Haryana, Chandigarh-160001
High Court of Rajasthan, Jodhpur- 342001,
High Court of Sikkim, Sungava, Gangtok- 737101,
High Court of Uttaranchal, Nainital- 263002,
High Court of Telangana, Hyderabad- 500066,
High Court of Tripura, Agartala-799010,
High Court of Manipur, Imphal-795002,
High Court of Meghalaya, Shillong-793001,

(II) The Chief Secretaries,

All State Govts./Union Territories

(III) The General Managers/DGs/CAOs,

All Zonal Railways/PUs/RDSO/NAIR/CORE/COFMOW

Sub: Filling up of the post of Registrar in Railway Claims Tribunal (RCT), Delhi Bench, in pay scale of Rs. 18,400-500-22,400 (pre-revised as per 5th CPC) {corresponding Level 14 of 7th CPC pay matrix}.

Sir,

Applications are invited for filling up of the post of Registrar, Railway Claims Tribunal (RCT), Principal Bench, Delhi, in pay scale of Rs. 18,400-500-22,400 (pre-revised as per 5th CPC) {corresponding Level 14 of 7th CPC pay matrix} on transfer on deputation/transfer basis from-

Eligibility:-


- (a) Officers of the Central (including Railways)/State Govts., High Courts:
- (i) holding analogous posts on a regular basis; or
 - (ii) with 3 years' regular service in pay scale of Rs. 14,300-400-18,300/- (pre-revised as per 5th CPC) {corresponding Level-13 of 7th CPC pay matrix} or equivalent; and
- (b) Possessing the following educational qualifications and experience;
- (i) Degree in law from a recognized University or equivalent; and
 - (ii) 10 years' experience in Court procedures, Commercial/Railway Claims matters including administrative experience at Gr. 'A' level.

Note: Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/Department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by transfer on deputation shall not exceed 56 years as on the closing date of receipt of applications.

2. The applications of such officers who are eligible in terms of rules mentioned above and is desirous of being considered for the post of Registrar/RCT may please be forwarded, in the prescribed format at Annexure-A, so as to reach within 60 days from the date of publication of this advertisement in employment news/rojgar samachar to **Shri Shiv Nath Jha, Under Secretary/Service Matters (SM), Railway Board, Room No. 211 (A), Rail Bhawan, New Delhi- 110001.**

3. While forwarding the applications, it may be ensured by the administrative Ministries/Departments concerned that the particulars of the candidates are verified and that they fulfill eligibility conditions and that up-to-date ACR dossiers for last five years (in-original or attested photocopies) of the candidates are forwarded along with. It may also be ensured that DAR/Vigilance Clearance and Integrity Certificate in respect of the applicants are also sent along with their applications.

4. The Curriculum Vitae (CV) duly supported by documents will be assessed by the Selection Committee selecting candidates for appointment on deputation/absorption basis.



(S.N. Jha)
Under Secretary/SM
Railway Board
e-Mail ID:- shivanath.jha@gov.in
Ph. No.- 011/47845587

No. 2021/E(O)-II/1/4

New Delhi, dated 15/09/2021

Copy to:

1. All Ministries/Departments of Govt. of India.
2. Chairman/RCT, 13/15, Mall Road, Delhi- 110054.
3. Registrar, Central Administrative Tribunal (CAT), PB, 61, 35, Copernicus Marg, New Delhi- 110001.


(S.N. Jha)
Under Secretary/SM
Railway Board

BIO-DATA/CURRICULUM VITAE PROFORMA

1.	Name and Address (in Block Letters)	
2.	Date of Birth (in Christian era)	
3.i	Date of entry into service	
3.ii	Date of retirement under Central/state Government Rules	
4.	Educational Qualifications	
5.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)	
	Qualifications/Experience required as mentioned in the advertisement/vacancy circular	Qualifications/experience possessed by the officer
	Essential	Essential
A)	Qualification	Qualification
B)	Experience	Experience
	Desirable	Desirable
A)	Qualification	Qualification
B)	Experience	Experience
5.1	Note: This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular and issue of Advertisement in the Employment News.	
5.2	In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate.	
6.	Note: Borrowing Departments are to provide their specific comments/view confirming the relevant Essential Qualification/work experience possessed by the Candidate (as indicated in the Bio-data) with reference to the post applied.	

7. Details of Employment, in chronological order. **Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.**

Office/Institution	Post held on regular basis	From	To	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis.	Nature of Duties (in detail) highlighting experience required for the post applied for

***Important:** Pay-band and Grade Pay Granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Pay, Pay Band & Grade Pay drawn under ACP/MACP Scheme	From	To

8.	Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent		
9.	In case the present employment is held on deputation/contract basis, please state-		
a) The date of Initial appointment	b) Period of appointment on deputation / contract	c) Name of the parent office/organization to which the applicant belongs	d) Name of the post and Pay of the post held in substantive capacity in the parent organisation
9.1	Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/Department along with Cadre Clearance, Vigilance Clearance and integrity certificate		
9.2	Note: Information under Column 9 (c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lien in his parent cadre/organization.		
10.	If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.		
11.	Additional details about present employment: Please state whether working under (indicate the name of your employer against the relevant column) a) Central Government b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others		
12.	Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.		
13.	Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.		

14.	Total emoluments per month now drawn		
	Basic Pay in the PB	Grade Pay	Total Emoluments
15. In case the applicant belongs to an Organisation which is not following the Central Government Pay-scales, the latest salary slip issued by the Organisation showing the following details may be enclosed.			
	Basic Pay with Scale of Pay and rate of increment	Dearness Pay/interim relief/other Allowances etc., (with break-up details)	Total Emoluments
16.A	<p>Additional information, if any, relevant to the post you applied for in support of your suitability for the post.</p> <p>This among other things may provide information with regard to</p> <p>(i) additional academic qualifications</p> <p>(ii) professional training and</p> <p>(iii) work experience over and above prescribed in the Vacancy Circular / Advertisements)</p> <p>(Note: Enclose a separate sheet, if the space is insufficient)</p>		
16.B	<p>Achievements:</p> <p>The candidates are requested to indicate information with regard to;</p> <p>(i) Research publications and reports and special projects</p> <p>(ii) Awards/Scholarships/Official Appreciation</p> <p>(iii) Affiliation with the professional bodies / institutions/societies and;</p> <p>(iv) Patents registered in own name or achieved for the organization</p> <p>(v) Any research/innovative measure involving official recognition</p> <p>(vi) Any other information.</p> <p>(Note: Enclose a separate sheet if the space is insufficient)</p>		
17.	<p>Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis. # (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organizations are eligible only for Short Term Contract)</p>		
#	<p>(The option of 'STC'/'Absorption'/'Re-employment' are available only if the vacancy circular specially mentioned recruitment by "STC" or "Absorption" or "Re-employment").</p>		

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/withheld.

(Signature of the candidate)

Address _____

Date _____

Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

- i. There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.
- ii. His/Her integrity is certified.
- iii. His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv. No major/minor penalty has been imposed on him/her during the last 10 years OR a list of major/minor penalties imposed on him/her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/Cadre Controlling Authority with Seal)